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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 634/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company	FLSmidth Pvt Ltd -Vs- Jhabua power Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. T.RAVICHANDRAN  
2. ANUSIT MOOKHERJI

} PETITIONER

Anusit Mookherji  
12/12/17

**ORDER**

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor has not complied with our order dated 24/11/2017 and no notice of admission has been served on the corporate debtor. He is directed to serve the notice of admission on the corporate debtor by speed post as well as by e-mail and file affidavit of service within 7 days from today.

List it on 30/01/2018.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)